

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **10.03.2026** (TUESDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 126/2026 For Stay IA No. 387/2026 For Exemption IA No. 388/2026	Ritesh Mahajan RP, Sovereign Industries Limited Vs Shri Dutt India Pvt Ltd & Anr.	Mr. Akhil Bhansali	
2.	Comp App (AT) (CH) (Ins) No. 114/2026 For Stay IA No. 354/2026 To dispense with IA No. 355/2026	P. Krishna Reddy Vs LGCL Urban Homes (India) LLP, Rep by its RP, Ramanathan Bhuvaneshwari & 3 Ors	Dr. M Sathya Kumar	
3.	Comp App (AT) (CH) (Ins) No. 116/2026 For Stay IA No. 365/2026	Bobby Abraham Vs Tata Capital Limited & Anr. WITH	Mr. Retheesh NA	
4.	Comp App (AT) (CH) (Ins) No. 117/2026 For Stay IA No. 366/2026	Jasmine Varghese Vs Tata Capital Limited & Anr. WITH	Mr. Retheesh NA	
5.	Comp App (AT) (CH) (Ins) No. 118/2026 For Stay IA No. 367/2026	Jossan Varghese Vs Tata Capital Limited & Anr. WITH	Mr. Retheesh NA	
6.	Comp App (AT) (CH) (Ins) No. 119/2026 For Stay IA No. 368/2026	Joby Varghese Vs Tata Capital Limited & Anr.	Mr. Retheesh NA	
7.	Comp App (AT) (CH) (Ins) No. 64/2026 Delay in refiling IA No. 374/2026	Pankaj Srivastava Liquidator, Samruddhi Realty Limited Vs Sankeshwara Estates & Anr.	Mr. Milind Dange	
8.	Comp App (AT) (CH) (Ins) No. 65/2026 Delay in refiling IA No. 373/2026	Pankaj Srivastava Liquidator, Samruddhi Realty Limited Vs Pirgal Investment & Anr.	Mr. Milind Dange	

9.	Comp App (AT) (CH) No. 23/2026 For Condone Delay IA No. 279/2026 Delay in refiling IA No. 280/2026	Jana Rama Rao & Anr. Vs Elaine Info Solutions Pvt Ltd & 6 Ors.	Mr. Abhishek Jenasenan	
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Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT) (CH) (Ins) No. 104/2026 For Exemption IA No. 316/2206 For Stay IA No. 317/2026 (With Defects)	T Venkatram Reddy Vs L&T Finance Ltd & Anr.	Mr. Dinesh Balachandran	
11.	Comp App (AT) (CH) (Ins) No. 121/2026 For Stay IA No. 379/2026 For Condone Delay IA No. 380/2026 For Additional Docs. IA No. 381/2026 (With Defects)	Trident Infrastructure Vs Pennar Industries Ltd	Mr. Avinash Krishnan Ravi	
12.	Comp App (AT) (CH) (Ins) No. 122/2026 (With Defects)	State Bank of India Vs Madhucon Toll Highways Ltd	Mr. Pranava Charan	
13.	Comp App (AT) (CH) (Ins) No. 125/2026 (With Defects)	State Bank of India Vs Madhucon Infra Ltd	Mr. Pranava Charan	
14.	Comp App (AT) (CH) (Ins) No. 123/2026 For Stay IA No. 385/2026 (With Defects)	Dharamshi K Patel Vs Indian Bank & Anr.	Mr. G Vairava Subramanian	
15.	Comp App (AT) (CH) (Ins) No. 124/2026 For Stay IA No. 386/2026 (With Defects)	Kishore D Patel Vs Indian Bank & Anr.	Mr. G Vairava Subramanian	
16.	Comp App (AT) (CH) No. 32/2026 For Stay IA No. 391/2026 (With Defects)	Sivaraman Vs Punarjani Securities Ltd & 12 Ors.	Mr. Rajeev Prakash	

For Orders

(Request for adjournment in Item No. 17 will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	IA No. 1635/2025 (For Additional Docs) in Comp App (AT) (CH) (Ins) No. 310/2023 For Stay IA No. 958/2023 & 722/2024 For Exemption IA No. 959 & 960/2023	Kamma Srinivasa Rao, Director of the Suspended Board of Directors of Corporate Debtor, Trichy Thanjavur Expressways Limited Vs IDBI Bank Ltd & Anr.	Mr. HK Chaturvedi	Shivakumar and Suresh- R1
18.	IA No. 345/2023 (For Direction) in TA (AT) No. 76/2021 (Comp App (AT) No. 122/2018)	S.K. Bigstar Foods Ltd. & 8 Ors Vs TM Food Processing Ltd & 25 Ors WITH	Mr. I Abrar Mohammed Abdullah	Mr. Sandeep Kumar Ambalavanan- R1- R9
19.	TA (AT) No. 77/2021 (Comp App (AT) No. 163/2018)	K. Trinadha Reddy & 12 Ors. Vs TM Food Processing Ltd & 21 Ors WITH	Mr. R Antony Roche Kama	Mr. Sandeep Kumar Ambalavanan- R1- R9
20.	TA (AT) No. 78/2021 (Comp App (AT) No. 210/2018)	Rayudu Nagabhushan & 17 Ors. Vs SK Bigstar Foods Limited & 22 Ors. WITH	Mr. John Mathew	Mr. I. Abrar Mohammed Abdullah R1 Mr. Sandeep Kumar Ambalavanan R2 R3- R5-R1
21.	TA (AT) No. 80/2021 (Comp App (AT) No. 211/2018)	Kaja Gajendra Rao & 18 Ors Vs SK Bigstar Food Ltd. & 22 Ors	Mr. Deepak Kumar	Mr. I. Abrar Mohammed Abdullah R1 Mr. Sandeep Kumar Ambalavanan R2 R3- R5-R10
22.	Comp App (AT) (CH) (Ins) No. 103/2024	Asmitha Microfin Ltd. Vs Reserve Bank of India & 5 Ors	Mr. Jerin Asher Sojan	Mr. M Kumaresan- R1 Mr. Anand- R2 Mr. Pranava Charan R3 Mr. Menon-R4 Mr. Varun Srinivasan R5
23.	IA No. 276/2026 (Contempt Appl.) in Comp App (AT) (CH) (Ins) No. 357/2025 For Exemption IA No. 1070 & 1071/2025	Savitri Telecom Services Vs Lookman Electroplast Industries Ltd	Mr. Adarsh Rai	Mr. Dhruv Gupta
24.	Comp App (AT) (CH) (Ins) No. 185/2024 For Stay IA No. 504/2024	Reena Paul Vs Jasin Jose & Anr. WITH	Mr. Anil Relwani	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2

25.	Comp App (AT) (CH) (Ins) No. 186/2024 For Stay IA No. 505/2024	KG Paul Vs Jasin Jose & Anr. WITH	Mr. Anil Relwani	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2
26.	Comp App (AT) (CH) (Ins) No. 187/2024 For Stay IA No. 506/2024	Annu Mathew Vs Jasin Jose & Anr. WITH	Mr. Anil Relwani	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2
27.	Comp App (AT) (CH) (Ins) No. 188/2024 For Stay IA No. 507/2024	John Zacharia Vs Jasin Jose & Anr. WITH	Mr. Anil Relwani	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2
28.	Comp App (AT) (CH) (Ins) No. 189/2024 For Stay IA No. 508/2024	Mathew John Vs Jasin Jose & Anr	Mr. Anil Relwani	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
29.	TA (AT) No. 185/2021 (Comp App (AT) (Ins) No. 74/2021)	Bank Of Baroda Vs Lanco Kondapalli Power Ltd.	Ms. Praveena Gautam	Mr. Pranava Charan
30.	Comp App (AT) (CH) (Ins) No. 47/2024 For Stay IA No. 143/2024	J Khaja Mohideen & 2 Ors Vs Ashish Vyas, RP, Maan Sarovar Properties Development Pvt Ltd	Mr. Akhil Akbar Ali	Mr. F Raymond Albyness
31.	Comp App (AT) (CH) (Ins) No. 278/2024	Bharat Heavy Electricals Ltd. Vs Hinduja National Power Corporation Ltd	Mr. Vinod Kumar	Mr. S Sriraman
32.	Comp App (AT) (CH) (Ins) No. 400/2024 For Stay IA No. 1089/2024	Raiz Bashirudeen Vs Tata Capital Financial Services Ltd. WITH	Mr. Pradeep Joy	Mr. Abraham Joseph Markos
33.	Comp App (AT) (CH) (Ins) No. 401/2024 For Stay IA No. 1090/2024	Dr. Badri Prasad Vs Tata Capital Financial Services Limited & Anr	Mr. Pawan Jhabakh	Mr. Abraham Joseph Markos R1
34.	Comp App (AT) (CH) No. 122/2025	Krishnan Narayanan Vs Earth Stein Pvt Ltd & 2 Ors	Mr. M Dinesh	Mr. PJ Rishikesh R2 R3
35.	Comp App (AT) (CH) (Ins) No. 205/2025 For Stay IA No. 581/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) & 2 Ors Vs Revathi S Raghunathan WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh

36.	Comp App (AT) (CH) (Ins) No. 208/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs S Palaniappan Erstwhile Liquidator, SLO Industries Ltd & 2 Ors. WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. Varun Srinivasan R1 Mr.S Sathiyarayanan R2 Mr. K Pawan Jhabakh R3
37.	Comp App (AT) (CH) (Ins) No. 209/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs Revathi S Raghunathan & Anr. WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh R1
38.	Comp App (AT) (CH) (Ins) No. 211/2025 For Stay IA No. 588/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) & 3 Ors. Vs Revathi S Raghunathan WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh
39.	Comp App (AT) (CH) (Ins) No. 212/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs CA S Palaniappan Erstwhile Liquidator, SLO Industries Ltd & 2 Ors	Mr. Anil Kumar Ojha Party-in-person	Mr. Varun Srinivasan R1 Mr. K Pawan Jhabakh R3
40.	Comp App (AT) (CH) (Ins) No. 243/2025 For Exemption IA No. 682/2025	Revathi S Raghunathan Liquidator of SLO Industries Ltd Vs Anil Kumar Ojha Promoter and Managing Director (Suspended), SLO Industries Ltd & 2 Ors	Mr. K Pawan Jhabakh	
41.	Comp App (AT) (CH) (Ins) No. 288/2025 For Stay IA No. 1064/2025 For Urgent listing IA No. 1065/2025	The Deputy Commissioner of CGST & Central Excise Vs Revathi Raghunathan Liquidator of SLO Industries Ltd	Ms. Revathi Manivannan	Mr. K Pawan Jhabakh
42.	Comp App (AT) (CH) (Ins) No. 93/2026	Anil Kumar Ojha Promoter and Managing Director (Suspended), SLO Industries Ltd Vs Revathi S Raghunathan Liquidator of SLO Industries Ltd	Mr. Anil Kumar Ojha Party-in-person	

43.	Comp App (AT) (CH) (Ins) No. 216/2025 For Stay IA No. 659/2025	K Paramasivam Discharged Director Sri Maharaja Oil Imports and Exports India Pvt Ltd Vs R Raghavendran RP (Now Liquidator) Sri Maharaja Oil Imports and Exports India Pvt Ltd.	Mr. PJ Rishikesh	Mr. B Dhanaraj
44.	Comp App (AT) (CH) (Ins) No. 263/2025 For Stay IA No. 748/2025	B Vijayvardhan Vs Dr. KV Srinivas, Liquidator & 2 Ors WITH	Mr. M Maharshi Viswaraj	Mr. VVSN Raju R3
45.	Comp App (AT) (CH) (Ins) No. 264/2025 For Stay IA No. 750/2025	Dr. KV Srinivas Insolvency Professional Vs State Bank of India SAMB-II, Hyderabad & Anr	Mr. KSS Ysaswi	Mr. Pranava Charan R1
46.	Comp App (AT) (CH) (Ins) No. 325/2025 For Exemption IA No. 985/2025	Dayananda Vs State Bank of India & 3 Ors	Mr. TR Sundaram	Mr. K Chandrasekaran R1 R2 Mr. T Ravichandran R3
47.	Comp App (AT) (CH) (Ins) No. 428/2025	BEML Midwest Limited Vs Midwest Limited	Mr. G Bhupesh	Mr. Pawan Kumar Gandhi
48.	Comp App (AT) (CH) (Ins) No. 573/2025	State Bank of India Vs KS Raju	Mr. ML Ganesh	
49.	Comp App (AT) (CH) (Ins) No. 10/2026 For Stay IA No. 27/2026	Suresh Kumar G.A. Vs S Rajendran, New Liquidator of Vijay Spinners(RJPM) Pvt Ltd	Mr. V Manivannan	Ms. MS Elamathi For Caveator
50.	Comp App (AT) (CH) (Ins) No. 42/2026	JC Flowers Asset Reconstruction Pvt Ltd Vs Chennai Elevated Tollway Limited	Mr. H Karthik Seshadri	
51.	Comp App (AT) (CH) (Ins) No. 48/2026 For Additional Docs IA No. 116/2026	Piramal Finance Ltd & Anr. Vs Atria Brindavan Power Pvt Ltd	Ms. Arva Merchant	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
52.	TA (AT) No. 01/2023 (Comp App (AT) No. 387/2018)	Mallina Bharathi Rao & Anr. Vs Gowthami Solvent Oils Ltd & 2 Ors. WITH	Mr. TK Bhaskar	Chandhiok & Mahajan

53.	TA (AT) No. 85/2022 (Comp App (AT) No. 21/2020)	Mallina Bharathi Rao & Anr. Vs The Gowthami Solvent Oils Ltd & Anr.	Mr. TK Bhaskar	Chandhiok & Mahajan
54.	Comp App (AT) (CH) No. 48/2021 To Dispense with IA No. 554/2021 For Stay IA No. 553/2021	Balu Sridhar & 2 Ors Vs Simpson and Company Ltd. WITH	D. Peruman Saranyan	Mr. AR Ramanathan
55.	Comp App (AT) (CH) No. 53/2021 For Exemption IA No. 612/2021 For Stay IA No. 613/2021	Mahendra Girdharilal Wadhvani & Anr Vs Simpson and Company Ltd. WITH	Mr. Kausik Chatterje	Mr. AR Ramanathan
56.	Comp App (AT) (CH) No. 60/2021	M.A.A. Annamalai & A.Ulagammai & 10 Ors Vs Simpson and Company Ltd. WITH	Mr. H Karthik Seshadri	Mr. AR Ramanathan
57.	Comp App (AT) (CH) No. 62/2021	M.A.A. Annamalai & A.Ulagammai & 10 Ors Vs Simpson and Company Ltd. WITH	Mr. H Karthik Seshadri	Mr. AR Ramanathan
58.	Comp App (AT) (CH) No. 10/2022 For Exemption IA No. 109/202	Dilip Kumar Jain & 7 Ors. Vs Simpson and Company Ltd	Mr. Kausik Chatterjee	Mr. AR Ramanathan
59.	Contempt Case (AT) No. 2/2022 in Comp App (AT) No. 365/2017	Shri Venkat Sudhakar Satthur Vs Dictasol (India) Pvt Ltd & 10 Ors	Mr. S Ram Babu	Mr.R Imayavaramban R2 Mr. BV Satish Kumar, PCS- R3
60.	Comp App (AT) (CH) (Ins) No. 445/2024	Orissa Concrete Industries, through its Proprietor GL Halan Vs Gowthami Infratech Pvt Ltd	Mr. Saswat Kumar Acharya	

02.00 PM

**In the Court of Hon'ble Mr. Justice Yogesh Khanna, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 77/2022	Aruppukottai Shri Ramalinga Spinners Pvt Ltd Vs D Senthilkumar & 9 Ors WITH	Ms. R Moneshaa	Mr. AR Ramanathan R1 Mr. Bhagavath Krishnan- R4-R6 Mr. Surya Teja SS Nalla R7 Ms. Priyadarshini Natarajan- R8 Mr. Ashwin Shanbhag R10
2.	Comp App (AT) (CH) No. 79/2022 Contempt Case No. 7/2023	Tamilnadu Jai Bharath Mills Ltd. Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Mr. Ashwin Shanbhag	Mr. Bhagavath Krishnan- R3-R5 Mr. Surya Teja SS Nalla R6 Ms. Priyadarshini Natarajan- R7 Mr. N.P. Vijaykumar R8 Ms. R Moneshaa- R9 Mr. AR Ramanathan R10
3.	Comp App (AT) (CH) No. 81/2022	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Ms. Lakshana Viravalli	Mr. Bhagavath Krishnan R3-R5 Mr. Surya Teja SS Nalla R6 Mr. Ashwin Shanbhag R8 Ms. R Moneshaa R9 Mr. AR Ramanathan R10
4.	Comp App (AT) (CH) No. 82/2022 Contempt Case No.6/2022 For Directions IA No. 98,179,180, 298,1188/2023 & 257/2026	D Kothai Vs D Senthil Kumar & 9 Ors WITH	Mr. Surya Teja SS Nalla	Mr. Bhagavat Krishnan R3, R5 & R6 Mr. Ashwin Shanbhag R7 Ms. R Moneshaa- R8 Ms. Priyadarshini Natarajan- R9
5.	Comp App (AT) (CH) No. 83/2022 Contempt Case No.7/2022 For Directions IA No. 99, 1190/2023 IA No. 883/2023	T R Dhinakaran & 3 Ors Vs Shri Ramalinga Mills Pvt Ltd & 6 Ors WITH	Mr. Bhagavath Krishnan	Mr. AR Ramanathan R2 Mr. Surya Teja SS Nalla R3 Ms. Priyadarshini Natarajan- R4 Mr. Ashwin Shanbhag R6 Ms. R Moneshaa- R7
6.	Contempt Case (AT) No. 01/2025 in Comp App (AT) (CH) No. 82/2022	D Kothai Vs D Senthilkumar & 9 Ors	Mr. C Vigneswaran	Mr. AR Ramanathan R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.
(044-28880500), or through email on **e-mail ID:** vnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. **Notice Board**
2. **Website:** www.nclat.nic.in